Written Answers to		[4 May, 2016]			Unstarred Questions 269		
1	2	3	4	5	6	7	8
24.	Uttar Pradesh	1	0.17	3	0.69	2	0.22
25.	West Bengal	7	3.61	16	4.53	13	3.78
26.	UT of Andaman and Nicobar Islands	1	0.75	0.0	0.0	0	0.0
27.	Delhi	0	0.0	1	0.15	0	0.00
	Total	145	89.50	173	86.82	105	76.63

ST status to ethnic groups of Assam

1269. SHRI RIPUN BORA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government is aware that the Ministry has declared that the long standing issue of giving ST status to six ethnic groups of Assam namely Koch-Rajbongshis, Sutiyas, Tai Ahoms, Morans, Motoks and Tea Tribes will be done within six months;
 - (b) if so, what is the present status of the issue therefor; and
 - (c) if not, the reasons therefor?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) No, Sir. Ministry has not declared that issue of giving ST status to six ethnic groups of Assam namely Koch-Rajbongshis, Chutia, Tai Ahoms, Morans, Motoks and Tea Tribes will be done within six months.

- (b) Does not arise in view of (a) above.
- (c) Government had laid down modalities for inclusion in, exclusion from and modification in the Orders specifying list of STs 1999, amended in 2002. As per these modalities, proposals for inclusion of above six ethnic groups of Assam has been processed.

Plan to enhance employability of tribal youths

1270. PROF. M.V. RAJEEV GOWDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry is working on a plan to enhance the employability of tribal youths;
 - (b) if so, the details thereof;